

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.239260/2023 In Criminal Appeal No(s).3067/2023

PIYUSH KUMAR VERMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 04-04-2024 This I.A. was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Ms. Menaka Guruswamy, Sr.Adv.(Mentioned by)
Mr. Pradeep Kumar Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 07.05.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)